

National Company Law Tribunal

Allahabad Bench

CP NO. 160/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: M/s. Raj Duplex Pvt Ltd vs. M/s Sandhana Papers Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

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CP NO.160/ALD/2017

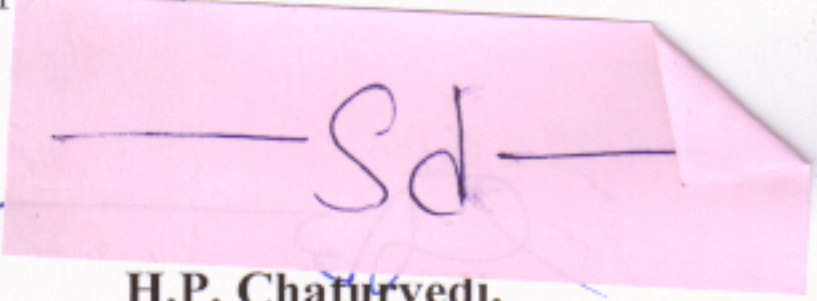
None for the parties. The present petition is filed as a fresh case under Section 9 of the I & B Code, 2016.

The registry is directed to make scrutiny of the case and to furnish its report.
Further, a formal notice be issued to the Corporate Debtor Company.

The matter to be listed on 29th November, 2017

Dated:15.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)